

Mr. S.P. Sahoo

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....

May 1995

D. R. Das.....Applicant (s)

Versus

General Manager, S.E. Blyden.....Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	2.8.95	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;"><i>S.P.</i> Registrar</p> <p>Heard Shri S.P.Sahoo, learned counsel for the applicant.</p> <p>It is seen that the applicant had submitted a representation to the Chief Personnel Officer, Garden Reach, Calcutta, with copies to Deputy Chief Personnel Officer and IOGGEN (CPS), Bhubaneswar.</p> <p>It is directed that the said representation shall be disposed of by the Chief Personnel Officer, Garden Reach, Calcutta within 30 days from the date of receipt of a copy of these orders.</p> <p>Thus the application is disposed of at the admission stage.</p> <p>Hand over a copy of the orders to the petitioners' counsel.</p> <p style="text-align: right;"><i>By</i> MEMBER (ADMINISTRATIVE)</p>	<p>D.P.O. of the 21-5-95 Feb 2.</p> <p>1.8.95</p> <p>In this application, the applicant has challenged the petition order.</p> <p>For Registrar.</p> <p>18/9/95</p> <p>1.8.95</p> <p>Registration</p> <p>For admission and stay.</p> <p>3 encl</p>